By Speed Post

F.No.A.35017/27/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

.....

47-B, North Block, New Delhi
Dated: 4th May, 2017

To

The Director General,
Directorate General of Vigilance,
Central Board of Excise & Customs,
Samrat Hotel, Chankyapuri,
New Delhi - 110021

Subject: - 2nd One Year Management Programme in Public Policy (MPPP) at Indian School of Business, Hyderabad/Mohali - Regarding.

.....

Sir,

I am directed to forward herewith a copy of DoP&T's letter No.T-13014/1/2016-LTDP dated 28.04.2017 (copy enclosed) on the subject cited above and to say that Smt. Vaishali Malhotra, IRS(C&CE: 2007), Deputy Commissioner, Directorate General of Vigilance, Hyderabad Zonal Unit has been nominated for the 2nd One Year Management Programme in Public Policy (MPPP) at Indian School of Business, Hyderabad/Mohali commencing from 28th April, 2017.

2. Nomination of the above officer has been accepted by DoP&T subject to the terms & conditions mentioned in DoP&T's circular No.T-13014/1/2016-LTDP dated 05.01.2017 (copy enclosed). As per this DoP&T's circular, the following course fee & other expenditures have to be remitted to ISB, Hyderabad:

   (a) The course fee for the programme is Rs. 12.60 Lakh (Rs. Twelve Lakh Sixty Thousand Only) + Service Tax & Cess as per applicable rates per participant. The fee is inclusive of classroom and online sessions, study material, board and lodge for the duration of residency.

   (b) The pay & allowances as well as cost of travel to and fro from the place of posting to the place of domestic residencies shall be payable by the office where the officer is posted during the currency of the training programme. A one-time grant of Rs.5000/- (Rupees Five Thousand Only) towards books/stationery shall also be paid to the selected officer by the office, where the officer is posted during the currency of the training programme.
(c) The Programme fee [Rs. 12.60 Lakh (Rs. Twelve Lakh Sixty Thousand Only)] plus Service Tax and Cess as per applicable rates need to be paid in full at the time of joining the programme or/and in any case within 30 days of commencement of programme.

3. As Smt. Malhotra is presently posted at Directorate General of Vigilance, Hyderabad Zonal Unit, the course fee & other expenditures (as mentioned in DoP&T’s circular No.T-13014/1/2016-LTDP dated 05.01.2017) has to be borne by the Directorate General of Vigilance, Hyderabad Zonal Unit.

4. It is requested to relieve the above officer to attend the aforesaid programme. The course fee & other expenditure may be remitted to ISB, Hyderabad. It may also be ensured that Smt. Malhotra submits a duly filed in Bond in prescribed format before her release for the aforesaid programme.

5. This issues with the approval of IFU, vide their Dy. No. 357/2017/IFU-II dated 27.04.2017.

Yours faithfully,

(Jai Prakash Sharma)
Under Secretary to the Government of India
Tel No.23095520

Encl: As above

Copy forwarded to:

(iii) Shri Rajendra Srivasatva, Indian School of Business, Gachibowli, Hyderabad, Telangana - 500 111.
(iv) Associate Director, Indian School of Business, Knowledge City, Sector 81, SAS Nagar, Mohali - 140 306
(v) Shri N. Raja, Director (Training), DoP&T, 3rd Floor, Block - IV, Old JNU Campus, New Mehrauli Road, New Delhi – 110067 w.r.t. OM no. T-13014/1/2016-LTDP dated 28.04.2017.
(vi) ADG (HRM-I) & ADG (HRM-II)
(vii) Principal CCA, AGCR Building, IP Estate, New Delhi
(viii) The Manager Website Dte of Systems, New Delhi
No. T-13014/1/2016-LTDP
Government of India
Ministry of Personnel, Public Grievances and Pensions
Department of Personnel & Training
Training Division
4th Floor, Block IV, Old JNU Campus,
New Mehrauli Road, New Delhi-110067
Dated: 28th April, 2017

To

Shri Jai Prakash Sharma,
Under Secretary to the Govt. of India
Ministry of Finance,
Department of Revenue
47-B, North Block,
New Delhi

Sub: 2nd One year Management Programme in Public Policy (MPPP) at Indian School of Business, Hyderabad/ Mohali—commencing from 28th April, 2017.

Ref: (i) DoP&T’s circular of even number dated 05.01.2017
(ii) Your letter No. A.35017/27/2017-Ad.II dated 28.4.2017

Sir,

With reference to your Department’s letter cited above, I am directed to inform that the Competent Authority has approved the nominations of the following officer for admission to the ‘2nd One year Management Programme in Public Policy (MPPP)’ during 2017-18 at Indian School of Business, Hyderabad/ Mohali—commencing from 28th April, 2017:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name &amp; Designation</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Ms. Vaishali Malhotra, Deputy Commissioner</td>
</tr>
</tbody>
</table>

2. The terms and conditions for the above mentioned programme will be as per DoP&T’s circular of even number dated 05.01.2017.

3. The 2nd One year Management Programme in Public Policy (MPPP) at Indian School of Business, Hyderabad/ Mohali will commence on 28th April, 2017 (Friday). Participants are required to report and register at ISB- Mohali on 28th April, 2017 (Friday). The officer concerned may be informed accordingly.

Yours faithfully,

(N. Bajaj)
Director (Training)
Telefax: 011-26165058
Copy for information and necessary action to:

<p>| | | |</p>
<table>
<thead>
<tr>
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</thead>
</table>
| 1 | **Shri Venkateswaran Ramamurthy,**  
   Associate Director,  
   Centre for Executive Education,  
   Indian School of Business (ISB),  
   Knowledge City, Sector- 81,  
   Mohali- 160062                | With the request that joining instructions to the participants may be sent under intimation to this Department. It is also requested that the copies of relieving orders issued by the concerned Cadre/Sponsoring Authorities of the participant officers may also be sent to this office for record. |
| 2 | **Ms. Vaishali Malhotra,**  
   81-B, Type-V, GPRA Quarters,  
   Gachibowli,  
   Hyderabad,  
   Telangana-500032.          | It is requested that formal communication confirming the acceptance of the conditions referred to above, may be sent to this Department immediately. Officer is advised to communicate his willingness immediately with a copy to Associate Director, Centre for Executive Education, Indian School of Business (ISB), Knowledge City, Sector- 81, Mohali- 160062 |
No. T-13014/1/2016-LTDP  
Government of India  
Ministry of Personnel, Public Grievances and Pensions  
Department of Personnel and Training  
(Training Division)  
3rd Floor Block-IV, Old JNU Campus,  
New Mehrauli Road, New Delhi-110067.  
Dated: 5th January, 2017

To

1. Secretaries (All Ministries/Departments in Government of India)
2. The Chief Secretaries to all State Governments
3. Administrators of Union Territories
4. Directors General/Directors of Central & State Training Institutes

Subject: 2nd One year Management Programme in Public Policy (MPPP) at Indian School of Business, Hyderabad/ Mohali—Regarding.

Sir/Madam,

The Training Division of Department of Personnel & Training is sponsoring one year ‘Management Programme in Public Policy’ (MPPP) by Indian School of Business (ISB), the 2nd batch of which is scheduled to commence from 15th April, 2017. The course is entirely a domestic long term programme without any foreign component and will be carried out at ISB’s Mohali & Hyderabad campuses.

Course pedagogy:

2. Unlike the existing Long Term Domestic Programmes of this department, which have full time components of institutional attachment, as well as international exposure embedded in them, the MPPP has been conceptualized as an officer friendly domestic training programme on public policy without any international component. The advantage being that unlike other long term programmes, this programme is structured with minimal dislocation of officers from their work places, thereby allowing them to continue with their current assignment/posting during the duration of the course. The programme uses latest communication technology to bridge the distance and reduce the need for face-to-face classroom-based course delivery.

3. The course shall consist of three terms, to be delivered via a hybrid model with domestic residencies involving intensive classroom sessions, distance and e-learning module, online preparatory and follow up sessions. The details in this regard may be ascertained from the web site of Indian School of Business, Hyderabad/Mohali.
4. The programme is open to officers belonging to All India Services (Indian Administrative Service, Indian Police Service and Indian Forest Service), Central Civil Services (Group 'A'), faculty members of State Administrative Training Institutes (ATIs) and Central Training Institutes (CTIs) and also Officers of the State Civil Services (Group 'A') subject to the eligibility conditions as enclosed.

5. Details of the ‘Terms and Conditions’ of the programme, application form and other documents are enclosed to this letter. Further details with regard to this programme may be ascertained from Shri Venkateswaran Ramamurthy, Associate Director, Centre for Executive Education, ISB, (Mobile: +91 9500047037, e-mail: mppp@isb.edu or venkat_gr@isb.edu) and websites of Indian School of Business- Hyderabad/Mohali (ISB-H/M) http://www.isb.edu/mppp and DoP&T’s website http://dopt.gov.in/ → About Us → Wings and Divisions in DoP&T → Training → Programmes → LTDP → Indian School of Business, Hyderabad/Mohali.

6. The nominated Officers will be required to develop a Policy Paper on the issue to be identified in consultation with the Ministries/ Department/ State Government etc. where they are currently working. This Policy Paper will have to be submitted by the officer to their respective Ministries/ Department/ State Government etc. at the end of the programme. The Ministries/ Department/ State Government will also nominate a Nodal Officer of the rank of Joint Secretary or above to the Government of India for mentoring and guidance to the sponsored officer for developing the Policy document and co-ordinating with ISB- H/M in the matter.

7. Nominations of suitable officers in the prescribed proforma may please be sent to this Department through their Cadre Controlling Authorities so as to reach us on or before 15th March, 2017. Nominations received after this date will not be considered. The nominations would be scrutinized and officers fulfilling the conditions of eligibility will be called for discussion by ISB- H/M. The discussion date, time & place will be intimated to the officers by ISB-H/M. In order to save time, the officers are permitted to send an ‘Advance Copy’ of their applications directly to this office and ISB-H/M. The officers will also be called for discussion based on their advance applications. However, final selection will be subject to receipt of his/her formal application, duly recommended by the Cadre Controlling Authorities along with Vigilance Clearance and approval of Competent Authority in DoPT. Therefore, it is in the interest of the officers to get their applications routed through their Cadre Controlling Authorities as early as possible.
8. All Ministries/ Departments/ State Governments/ UTs/ CCAs etc. are advised to give wide publicity to the programme, upload this circular on their websites for the information of all concerned and encourage the officers to apply.

Encl: Terms and conditions

Copy to:

1. The Comptroller and Auditor General of India, New Delhi
2. Secretary, Union Public Service Commission, New Delhi
3. The Election Commission of India, New Delhi
4. Controller General of Accounts, New Delhi
5. Deputy Director General (Training), Department of Post, Dak Bhawan, New Delhi
6. Deputy Director General (Training), Department of Telecom, Sanchar Bhawan, New Delhi
7. Director (Training), Railway Board, Rail Bhavan, New Delhi
8. Director (Police), Ministry of Home Affairs for nomination of IPS Officers
9. Director General, CPWD Training Institute, Nirman Bhavan, New Delhi
10. Director, Bureau of Police Research and Development, CGO Complex, New Delhi
11. Establishment Officer, Department of Personnel & Training, North Block, New Delhi
12. Deptt. of Personnel & Training (CS Division), Lok Nayak Bhavan, N.Delhi
13. Shri Venkateswaran Ramamurthy, Associate Director, Centre for Executive Education, Indian School of Business (ISB), Knowledge City, Sector- 81, Mohali- 160062 with request to consider applications received on or before 15th March, 2017 based on their eligibility for calling the officers for the discussion.
14. Shri Pradeep Singh, Deputy Dean, ISB, Hyderabad/ Mohali.
15. Shri Madhav Lal, Executive Director, Bharti Institute of Public Policy, ISB- Hyderabad/ Mohali.
16. NIC, Training Division, for uploading the notification on DoP&T website and Training Division’s webpage.

Yours faithfully,

(N. Raja)
Director (Training)
Telephone: 011-26165058
2nd Management Programme in Public Policy at Indian School of Business - Hyderabad/ Mohali

The Training Division of Department of Personnel & Training is sponsoring Management Programme in Public Policy at Indian School of Business (ISB) - Hyderabad/ Mohali commencing from 15th April, 2017. Unlike the existing Long Term Domestic Programmes of this department, which have full time components of institutional attachment, the MPPP has been conceptualized as an officer friendly domestic training programme on public policy without any international component. The advantage being that unlike other long term programmes, this programme is structured with minimal dislocation of officers from their work places, thereby allowing them to continue with their current assignment/posting during the duration of the course. The course shall consist of three terms, to be delivered via a hybrid model with domestic residencies involving intensive classroom sessions, distance and e-learning module, online preparatory and follow up sessions. The programme uses latest communication technology to bridge the distance and reduce the need for face-to-face classroom-based course delivery.

The nominated Officers will be required to develop a Policy Paper on the issue to be identified in consultation with the Ministries/ Department/ State Government etc. where they are currently working. This Policy Paper will have to be submitted by the officer to their respective Ministries/ Department/ State Government etc. at the end of the programme. The Ministries/ Department/ State Government will also nominate a Nodal Officer of the rank of Joint Secretary or above to the Government of India for mentoring and guidance to the sponsored officer for developing the Policy document and co-coordinating with ISB-H/M in the matter.

2. Eligibility:

The programme is open to officers of All India Services (IAS, IPS & IFS), Central Civil Services (Group ‘A’), faculty members of State Administrative Training Institutes (ATIs) and also officers of the State Civil Services (Group ‘A’) subject to the following eligibility conditions:

<table>
<thead>
<tr>
<th>Length of service</th>
<th>Officers should have completed 5 years of Group ‘A’ service as on commencement of the programme.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Age</td>
<td>The officers shall not be more than 50 years on the date of commencement of the programme (53 years in case of officers belonging to SC/CT).</td>
</tr>
<tr>
<td>Earlier Training</td>
<td>The officers should not have undergone a training Programme of 12-weeks or more duration in India during a period of 5 years preceding the date of commencement of this Programme.</td>
</tr>
</tbody>
</table>
3. **Course Fees:**

(a) The course fee for the programme is **Rs. 12.60 Lakh** (Rs. Twelve Lakh Sixty Thousand Only) + **Service Tax & Cess** as per applicable rates per participant. The fee is inclusive of classroom and online sessions, study material, board and lodge for the duration of residency. The nomination for the programme and payment of course fee shall be made by the Cadre Controlling Authorities (for example, DoP&T for IAS, Central Secretariat Service (CSS) and Central Secretariat Stenographers’ Service (CSSS) Officers, MHA for IPS officers, MOEF for IFoS officers etc). In case an officer is posted in an office outside his/her cadre establishment, the nomination may be done by that office in consultation with his/her Cadre Controlling Authority.

(b) The pay & allowances as well as cost of travel to and fro from the place of posting to the place of domestic residencies shall be payable by the office where the officer is posted during the currency of the training programme. A one-time grant of Rs.5000/- (Rupees Five Thousand Only) towards books/stationery shall also be paid to the selected officer by the office, where the officer is posted during the currency of the training programme.

(c) In case of Group 'A' officers working on deputation basis in a Public Sector Undertaking (PSU) the entire cost of the programme shall be borne by the concerned PSU in which the officer is working. In the event of his/her selection, the joining of such officer in the programme is strictly subject to the confirmation of the concerned PSU to bear the entire expenditure of the programme to the institute in respect of such officer.

(d) The Programme fee [Rs. 12.60 Lakh (Rs. Twelve Lakh Sixty Thousand Only)] **plus** Service Tax and Cess as per applicable rates need to be paid in full at the time of joining the programme or/and in any case within 30 days of commencement of programme.

4. **Programme structure**

a. **Duration:** MPPP is designed as a 1 year programme

b. **Domestic Residency and Online classes:** The programme has been conceived as a hybrid programme with domestic residencies involving intensive classroom sessions and e-learning modules, online preparatory and follow-up sessions. The one-year programme consists of 3 Terms with each term consisting of 2 residencies of 5 days each. Each residency will be followed by online classes typically over weekends.
c. **Rural/NGO Attachment**: Officers will undergo a Rural/NGO attachment to help them understand the ground realities of policies in action, and to assess the implementation issues and solutions. This component is scheduled to be held after Term 2 – Residency 4 of the programme.

d. **Policy Paper**: Officers will be required to submit a Policy Paper on a policy issue concerning the Ministry / Department where they are currently posted. The issue for this paper will have to be identified in consultation with the Ministries / Departments / State Governments / UTs etc. where they are currently working.

5. **Programme Schedule (Tentative)**

<table>
<thead>
<tr>
<th>Term #</th>
<th>Residency</th>
<th>Start Date</th>
<th>End Date</th>
<th>Campus</th>
</tr>
</thead>
<tbody>
<tr>
<td>Briefing</td>
<td></td>
<td>15th April 2017 (Saturday)</td>
<td></td>
<td>Online</td>
</tr>
<tr>
<td>Orientation*</td>
<td></td>
<td>28th April 2017 (Friday)</td>
<td></td>
<td>Part of Residency 1</td>
</tr>
<tr>
<td>Term 1</td>
<td>Residency 1</td>
<td>29th April 2017</td>
<td>4th May 2017</td>
<td>Mohali Campus</td>
</tr>
<tr>
<td></td>
<td>Residency 2</td>
<td>30th June 2017</td>
<td>6th July 2017</td>
<td>Mohali Campus</td>
</tr>
<tr>
<td>Term 2</td>
<td>Residency 3</td>
<td>1st September 2017</td>
<td>7th September 2017</td>
<td>Hyderabad Campus</td>
</tr>
<tr>
<td></td>
<td>Residency 4</td>
<td>27th October 2017</td>
<td>2nd November 2017</td>
<td>Mohali Campus</td>
</tr>
<tr>
<td>Rural/NGO Attachment</td>
<td></td>
<td>November to December 2017 (5 to 7 Days)</td>
<td></td>
<td></td>
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<tr>
<td>Term 3</td>
<td>Residency 5</td>
<td>19th January 2018</td>
<td>25th January 2018</td>
<td>Mohali Campus</td>
</tr>
<tr>
<td></td>
<td>Residency 6</td>
<td>9th March 2018</td>
<td>15th March 2018</td>
<td>Mohali Campus</td>
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<tr>
<td>Graduation</td>
<td></td>
<td></td>
<td>April 2018</td>
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* Orientation is part of Residency 1 at the Mohali Campus of ISB. Participants are to arrive at Mohali Campus on 27th April 2017 (Thursday).

6. **Hostel Facilities**

ISB will provide rent-free furnished residential accommodation in the Institute to the participants and will arrange boarding facility, which is included in the course fee.

7. **Conditions for officers admitted to the programme:**

In case of officers, sponsored by the Government of India/State Governments for this programme, the entire period of absence from duty on account of residencies/travel will be treated as on duty under FR 9(6)(b)(i).
8. **Selection procedure and forwarding of nominations**

(i) The Cadre Controlling Authority (CCA) should recommend names of only those Group 'A' officers who are likely to stay with the CCA for some more time. Officers whose names have been recommended for central deputation/ or figuring in the 'offer list' for central deputation under the 'Central Staffing Scheme' should not be nominated for the MPPP programme. Failure to withdraw the applications of such officers for the MPPP, may result in debarment of officers for central deputation for five years.

(ii) Officers on deputation to Government of India under the Central Staffing Scheme must have completed at least **two years** of their tenure on central deputation on the date of this notification to become eligible to apply for this programme.

(iii) The faculty members of the State ATIs who have completed at least **three years** on the date of starting of the program are also eligible to apply for the programme. However, those faculty members who belong to State Civil Services need not necessarily fulfill this condition. The selected faculty members, however, would be required to stay in the ATI for next three years after completion of the programme.

9. **Forwarding of nominations**

(i) Concurrence of State Governments, wherever necessary, would have to be obtained by the Cadre Controlling Authority before sending the nominations to DoP&T.

(ii) Copy of the application form and other documents are attached. The same may also be obtained by logging on to ISB's website [http://www.isb.edu/mppp/](http://www.isb.edu/mppp/) and DoP&T’s [http://dopt.gov.in/ → About Us → Wings and Divisions in DoPT → Training → Programmes → LTDP → Indian School of Business, Hyderabad/ Mohali](http://dopt.gov.in/ → About Us → Wings and Divisions in DoPT → Training → Programmes → LTDP → Indian School of Business, Hyderabad/ Mohali). Cadre Controlling Authorities are requested to forward duly filled applications in respect of suitable officers (who are clear from vigilance angle) along with complete information in **Part B** of the Application Proforma so as to reach us on or before **15th March, 2017**.

(iii) Nominations received after the due date will not be considered.

(iv) In order to save time, the officers are permitted to send an Advance Copy of the application to the MPPP Office, Centre for Executive Education, Indian School of Business (ISB), Gachibowli, Hyderabad-500032.

(v) The nominations would be scrutinized and officers fulfilling the conditions of eligibility will be called for discussion by ISB. The discussion dates, time and place will be intimated
to the officers by ISB. In order to save time, the officers are permitted to send an **Advance Copy** of the application directly to this office. The officers will also be called for discussion based on their advance applications. However, final selection will be subject to receipt of his/her formal application, duly recommended by their Cadre Controlling Authorities and approval of the Competent Authority in DoPT. Therefore, it is in the interest of the officers to get their applications routed through their Cadre Controlling Authorities as early as possible.

10. **Bond to be executed by the officer:**

Before joining the programme, the officer is required to execute a Bond to the extent that "in the event of his/her failing to resume duty or resigning or retiring from service or otherwise quitting service, without returning to duty after expiry or termination of the period of the programme or failing to complete the programme, or quitting the service at any time within a period of FIVE (5) years after completing the programme, the officer shall forthwith pay to the Government or as may be directed by the Government, on demand all charges and expenses that shall or may have been incurred by the Government for the training programme i.e. all monies paid to him/her or expended on his/her account during the programme period such as pay and allowances, leave salary, cost of fee, travelling and other expenses met by the Government/agency concerned together with interest thereon from the date of demand at Government rates for the time being in force on Government loans".

[Signature]

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